

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO: -9258 - JK (LD) of 2026

DATED:- 29 - 07 - 2026

Sanction is hereby accorded to the appointment of Officer's of Jal Shakti Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal/ any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to Government

No:-LAW-OIC/7/2026

Dated: - 29.07.2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary) Jal Shakti Department
3. Principal Secretary to Hon'ble Lieutenant Governor, Lok Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

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Annexure to the Government Order No:-9258 - JK(LD) of 2026 dated 29.07.2026

S.No.	Case No. & Title	Name of the OIC with Designation	Contact No. & Email ID
1.	CPSW No. 03/2019 in SWP No. 2900/2013 Karam Chand & Others vs Farooq Ahmad Shah & Ors	Er. Vishal Thappa, Executive Engineer, T.C. C Division Jammu	6005013521 exentccdjammu@gmail.com
2.	CCP(S) No. 375/2024 in WP(C) No. 1068/2024 M/S JRM Construction th. Haresh Manhas vs Shaleen Kabra	Er. Vishal Thappa, Executive Engineer, T.C. C Division Jammu	6005013521 exentccdjammu@gmail.com
3.	CCP(S) No. 31/2024 in OWP No. 1370/2018 Satish Magotra vs Shaleen Kabra	Er. Vishal Thappa, Executive Engineer, T.C. C Division Jammu	6005013521 exentccdjammu@gmail.com
4.	WP(C) No. 2825/2025 Surinder Mohan Gupta vs UT of J&K & Others	Er. Vishal Thappa, Executive Engineer, T.C. C Division Jammu	6005013521 exentccdjammu@gmail.com
5.	CCP(S) No. 10/2025 in WP(C) No. 2354/2024 Ajay Sharma vs Shaleen Kabra	Er. Vishal Thappa, Executive Engineer, T.C. C Division Jammu	6005013521 exentccdjammu@gmail.com
6.	CCP(S) No. 254/2024 in WP(C) No. 2679/2023 Ram Pal vs Shaleen Kabra	Er. Vishal Thappa, Executive Engineer, T.C. C Division Jammu	6005013521 exentccdjammu@gmail.com
7.	WP(C) No. 1682/2026 Bharat Bhushan Khajuria vs UT of J&K & Others	Er. Vishal Thappa, Executive Engineer, T.C. C Division Jammu	6005013521 exentccdjammu@gmail.com
8.	CCP(S) No. 251/2024 in OWP No. 1775/2018 PUran Chand vs Shaleen Kabra	Er. Vishal Thappa, Executive Engineer, T.C. C Division Jammu	6005013521 exentccdjammu@gmail.com
9.	CCP(S) No. 257/2024 in WP(C) No. 2689/2023 Sudesh Kumar & Anr. Vs Shaleen Kabra and others	Er. Vishal Thappa, Executive Engineer, T.C. C Division Jammu	6005013521 exentccdjammu@gmail.com
10.	CCP(S) No. 19/2026 in OWP No. 1801/2018 Darshana Devi & Ors vs Shaleen Kabra & Ors	Er. Vishal Thappa, Executive Engineer, T.C. C Division Jammu	6005013521 exentccdjammu@gmail.com
11.	O.A No. 195/2026 Neelam Koul vs UT of J&K & Ors	Er. Vishal Thappa, Executive Engineer, T.C. C Division Jammu	6005013521 exentccdjammu@gmail.com
12.	CCP(S) No. 234/2024 in WP(C) No. 2473/2023 M/S Global Engineers vs Shaleen Kabra	Er. Vishal Mahajan, Executive Engineer, Mechanical Division, RTIC, Jammu	9419139515 xenmechrticjammu@gmail.com
13.	OA No. 312/2024 Vishwanath vs UT of J&K & Ors	Er. Vishal Mahajan, Executive Engineer, Mechanical Division, RTIC, Jammu	9419139515 xenmechrticjammu@gmail.com
14.	R.P 25/2026 in WP(C) No. 2598/2025 Ashok Kumar vs UT of J&K	Er. Vishal Mahajan, Executive Engineer, Mechanical Division, RTIC, Jammu	9419139515 xenmechrticjammu@gmail.com
15.	OA No. 1440/2021 Darshan Kumar vs UT of J&K & Ors	Er. Vishal Mahajan, Executive Engineer, Mechanical Division, RTIC, Jammu	9419139515 xenmechrticjammu@gmail.com
16.	Suit No. 186/2019 CNR No. JKKT020004442019 Khushi Ram vs State of J&K & Anr.	Er. Rajesh Singh, Executive Engineer, R.C.C. Lower Division Hiranagar	9596606297 xenrcclowerhiranagar@gmail.com
17.	CNR No. JKSB020004942025 Ajab Singh vs Commissioner Cum Secretary Irrigation Department J&K	Er. Rajesh Singh, Executive Engineer, R.C.C. Lower Division Hiranagar	9596606297 xenrcclowerhiranagar@gmail.com
18.	OA No. 52/2025, M.A/20/2025 Viren Kumar vs Jal Shakti Department	Er. Rajesh Singh, Executive Engineer, R.C.C. Lower Division Hiranagar	9596606297 xenrcclowerhiranagar@gmail.com
19.	WP(C) No. 1155/2026 Rajesh vs UT of J&K & Ors	Er. Rahul Kotwal, Executive Engineer, Irrigation Division, Kathua	9419181963 idxathua1@gmail.com
20.	Executive Engineer Jal Shakti (I&FC) Division Doda vs Pardeep Singh and Anr	Er. Gaurav Jarangal, Executive Engineer, Jal Shakti (I&FC) Division, Doda	9419128351 Irrigationdoda10@gmail.com
21.	Executive Engineer Jal Shakti (I&FC) Division Doda vs Chaman Lal and Anr.	Er. Gaurav Jarangal, Executive Engineer, Jal Shakti (I&FC) Division, Doda	9419128351 Irrigationdoda10@gmail.com




22.	RA/07/2026 in TA/1299/2020 Niaz Ahmed vs UT of J&K and others	Er. Gaurav Jarangal, Executive Engineer, Jal Shakti (I&FC) Division, Doda	9419128351 Irrigationdoda10@gmail.com
23.	OA/505/2026 Manzur Ahmed vs Commissioner Secretary and ors	Er. Gaurav Jarangal, Executive Engineer, Jal Shakti (I&FC) Division, Doda	9419128351 Irrigationdoda10@gmail.com
24.	Suit Shabir Ahmed vs Commissioner Secretary and ors	Er. Gaurav Jarangal, Executive Engineer, Jal Shakti (I&FC) Division, Doda	9419128351 Irrigationdoda10@gmail.com
25.	Suit Aftab Ahmed Dar (G/L M/s Alex Constt) vs Principal Secretary PHE, I&FC Deptt Jammu and ors	Er. Gaurav Jarangal, Executive Engineer, Jal Shakti (I&FC) Division, Doda	9419128351 Irrigationdoda10@gmail.com
26.	Suit Aftab Ahmad Dar vs Principal Secretary, PHE, I&FC Jammu & Ors	Er. Gaurav Jarangal, Executive Engineer, Jal Shakti (I&FC) Division, Doda	9419128351 Irrigationdoda10@gmail.com
27.	Suit Vidya Devi vs Neema Devi and Ors	Er. Gaurav Jarangal, Executive Engineer, Jal Shakti (I&FC) Division, Doda	9419128351 Irrigationdoda10@gmail.com
28.	CPSW No. 67/2017 in SWP No. 1526/2015 Shankar Dass & Ors vs State of J&K and Ors	Er. Paresh Gupta, Executive Engineer MID Akhnoor/Nowshera	7006121673 ifcjmidadkhnoor@gmail.com

Paresh Gupta

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